

[Print](#)**Defective Case Register from 2025-12-17 to 2025-12-17**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-FAO/52429/2025	SOMNATH ROY	2025-12-17	Period of Delay 138 days
2	D-WP(C)/51164/2025	SUBHRANSU BHUSAN MOHANTY	2025-12-17	Date of index not tally with annex.4
3	D-ABLAPL/38809/2025	NIRANJAN SINGH (1)	2025-12-17	1.Provision Of Law wrongly Furnished On Top Of Cause Title. 2. In declaration under affidavit, no. of paragraphs wrongly furnished. 3. Occupation of the deponent wrongly furnished. 4.Information on paragraph 4 and 6 wrongly furnished
4	D-CRLMC/38697/2025	TARA PRASAD MOHAPATRA	2025-12-17	23-NOMENCLATURE NOT CORRECTLY FURNISHED . 1.This case may be registered as CRLREV.
5	D-BLAPL/39042/2025	SANTOSH KUMAR DASH	2025-12-17	1. In declaration under affidavit . no of paragraphs not mentioned. 2. Signature of petitioner furnished in V.nama not tally with Cause title of the application 3.Court fee Rs 2 to be paid in V.Nama 4.Address of the petitioner in respect of P. S mentioned in the cause title not tally with Rejection order. 5. Rejection court not tally with Cause title of the application.
6	D-BLAPL/38984/2025	DEEPAK KU SAHOO	2025-12-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Page marking of Ann.2 in Index not correct. 2. Name of JMFC Court mentioned in CT, Para 4 and Prayer not tally.
7	D-CRLMC/39276/2025	RAGHUNATH BISWAL	2025-12-17	1. ICC case number not correctly furnished in Prayer of the petition. 2. Provision of law not correctly furnished.
8	D-ABLAPL/38773/2025	MANAS KUMAR CHAND	2025-12-17	1. Complete Ann.1 not filed.
9	D-WP(C)/51022/2025	SUBHRANSU BHUSAN MOHANTY	2025-12-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Date of copy of order not tally with Index.Page 28 to 34 not neat.
10	D-CRLREV/38571/2025	MANAS KUMAR CHAND	2025-12-17	1.Index not properly paginated . 2CRLMC mentioned instead of CRLREV in index.2 Annex -1 not annexed.
11	D-ABLAPL/38675/2025	AMLAN SHAKTI PAUL	2025-12-17	1. Name of Informant appearing in Para 2 of Pet. be redacted.
12	D-CRLMC/39058/2025	AMIT BISWAL	2025-12-17	1.Name of the petitioner no.6 not correctly furnished in cause title.

13	D-WP(C)/51019/2025	SANJIB KUMAR BHANJADEO	2025-12-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 affidavit in the I.A not correctly mentioned.
14	D-BLAPL/38974/2025	SOUBHAGYA KUMAR DASH	2025-12-17	.The file pending before the court not mentioned in cause title of the application.
15	D-CRLMP/38945/2025	GYANENDRA KUMAR TRIPATHY	2025-12-17	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED UNDERTAKING and CERTIFICATE PAGE NO.8 BE KEPT AFTER PAGE NO. 10 and PAGING BE MADE ACCORDINGLY
16	D-WP(C)/51409/2025	SANJIB KUMAR RATH	2025-12-17	Date of annex.5 not tally with index.
17	D-CRLMC/37355/2025	DURGA PRASAD JENA	2025-12-17	14-NOT PROPERLY INDEXED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1.Page nos. are not properly arranged under Annex-2. 2. Not correctly paginated in I.A. petition. 3..Names In Capital Letters Of All The Signing Advocates Not Indicated
18	D-WP(C)/52473/2025	SAIBRATA RATH	2025-12-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Executants no-2 not sign in the v.nama.
19	D-WP(C)/51371/2025	BIKRAM KESHARI RAJ	2025-12-17	1.D.C.Fee of Rs 42/- to be paid on C.T
20	D-ABLAPL/38817/2025	NIRANJAN SINGH (1)	2025-12-17	1.Provision Of Law wrongly Furnished On Top Of Cause Title 2. In declaration under affidavit, no of paragraphs wrongly furnished. 3. Information on paragraph-6 wrongly furnished.
21	D-ABLAPL/38771/2025	MANAS KUMAR CHAND	2025-12-17	1. Complete Ann.1 not filed.
22	D-WA/52394/2025	DURGESH NARAYAN RATH	2025-12-17	i) Neat and legible copy of page no. 331,32,66,72,75-77,85,91,99,405,116,118,119,137 are to be filed. ii)Para no. not correctly furnished in I.A. no. 4838/2025.
23	D-CONTC/51572/2025	ADV.	2025-12-17	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Deponent not furnished authorization on behalf of other petitioner in affidavit and Under taking for english translation not furnished

24	D-CRLMC/39254/2025	JAYADEBA BEHERA	2025-12-17	Name of petitioner not correct in Date chart.
25	D-ABLAPL/38844/2025	PRAVASH CHANDRA JENA	2025-12-17	1. Name of Informant appearing in Para 2 be redacted.
26	D-CRLMC/38709/2025	SIDHARTH SHANKAR PADHY	2025-12-17	23-NOMENCLATURE NOT CORRECTLY FURNISHED . 1. This case may be registered as CRLREV.
27	D-CONTC/51576/2025	ADV.	2025-12-17	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Authorization not furnished for other petitioner in the affidavit and under taking for english translation to be furnished in the affidavit.
28	D-CRLMP/39041/2025	RATNAKAR SAMANTASINGHAR	2025-12-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
29	D-WP(C)/52315/2025	JANAYTRI ROUT	2025-12-17	1. Date in index not tally with annex.2
30	D-CMAPL/47639/2025	ADV.	2025-12-17	Code Incorrect. 2.i) Name of the father of op. no.6 not furnished.. ii) Age of the op. no. 10 (a) to 10 (c) not furnished.
31	D-WA/51919/2025	PRABIR KUMAR RAY,A.G.A	2025-12-17	Para no. 5 repeat in I.A. no. 4821/2025.
32	D-CRLMC/39053/2025	RAGHUNATH BISWAL	2025-12-17	1. Nomenclature of Lower court not correctly furnished in Being aggrieved at page no.5 and Prayer of the petition.
33	D-CONTC/51011/2025	ADV.	2025-12-17	CAUSE TITLE OF W.P(C)NO.28905/2025 BE FILED THEN PUT UP FOR SR
34	D-RSA/51494/2025	ABHILASH MISHRA	2025-12-17	1.Appellant-2 not executed the Vakalatnama
35	D-RVWPET/46940/2025	PRASANNA KUMAR MISHRA	2025-12-17	AU fee Rs 2.25/- to be paid. i) Para no not correctly furnished in I.A. no. 447/2025. ii)Leave petition prefer to RVWPET to be filed.
36	D-CRLMC/39275/2025	AMIT BISWAL	2025-12-17	1. Relation with the petitioner not furnished in affidavit.
37	D-CRLREV/38900/2025	AMIYA RANJAN SETHY	2025-12-17	.1 Ground and good ground not furnished.
38	D-ABLAPL/38846/2025	BHARAT BHUSAN ROURAY	2025-12-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Name of Court below mentioned in Synopsis, CT, Para 1 8 and Prayer not tally.
39	D-WP(C)/52400/2025	KSHIROD KUMAR ROUT	2025-12-17	Page no.24 25 38 and 39 not neat
40	D-CRLREV/38715/2025	TAPAN KUMAR JENA SAMANTA	2025-12-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 2756 days delay. I.A. not filed 2.petitioner no.1 not executed in

				v.nama. 3. Petitioner no.2 not represented through in C.T.4. Authorization for petnr. no.1 not furnished in affidavit .5. Good grounds certificate not furnished.
41	D-WP(C)/52043/2025	DEBADUTTA KANUNGO	2025-12-17	1.Page nos.58 113 119 120 and 123 are partially neat.2. Grounds not furnished in the petition.
42	D-WP(C)/51540/2025	BRAJA MOHAN SARANGI	2025-12-17	Vehicle no. to be corrected in date chart,cause title,para-1 and prayer portion of the petition.2.Representation not signed by the petitioner.
43	D-WP(C)/51195/2025	JYOTIRMAY GUPTA	2025-12-17	1.Date of Letter under Annexure-4 does not tally with Index. 2. No. of Office memo under Annexure-2 does not tally with Index and para-4 of the petition.
44	D-CRP/52519/2025	PRASANTA KUMAR SATAPATHY	2025-12-17	1.D.C.Fee of Rs.39/- to be Paid. 2.H.C.B.A.Welfare Fee of Rs.50/- Not Paid Put up for S.R after Payment of D.C.Fee of Rs39/- for limitation.
45	D-WP(C)/51954/2025	PITAMBAR PANDA	2025-12-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
46	D-WP(C)/50897/2025	ARUNA NAYAK	2025-12-17	Age and adepage nos.14 16 17 and18 not neat.Age of petitioner no.4 and name not correctly mentioned in cause title.Age and address of ops 5 to 8 not mentioned .
47	D-WP(C)/50947/2025	BIBHUTI BHUSAN SWAIN	2025-12-17	Page no.21 not neat and legible.
48	D-ABLAPL/38751/2025	DIPTIREKHA NANDA	2025-12-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
49	D-RSA/52465/2025	BUDHIRAM DAS	2025-12-17	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
50	D-ABLAPL/38825/2025	SANJIT KUMAR DAS	2025-12-17	i) Prayer of the petition not properly furnished.
51	D-CRLMC/38792/2025	SUSANTA KUMAR TRIPATHY	2025-12-17	23-NOMENCLATURE NOT CORRECTLY FURNISHED . 1. This case may be registered as CRLREV.
52	D-CRLA/38868/2025	SANJIB KUMAR BHANJADEO	2025-12-17	The name trial court and case No. not mentioned in being aggrieved para
53	D-WA/52049/2025	SUBHADUTTA ROUTRAY	2025-12-17	AU fee Rs 2.25/- to be paid. i) Legible copy of page no. 41,129-137 are to be filed. ii) Undertaking for translated copy of Hindi not filed.
54	D-WP(C)/50856/2025	TRIBIKRAM MAHAPATRA	2025-12-17	Name of filing advocate not in capital letter in Vnama.
55	D-WA/44705/2025	MANOJ KUMAR MOHANTY	2025-12-17	i) Status of the parties not furnished. ii) Appellant and respondent no. 40 to 43 not are party in wp(c ). iii) Legible copy of page no. 47,145 are to be filed. iv) Undertaking for filing of English translated copy not filed.v) Put up for SR reg. calculation of

				limitation after filing of c. copy of impugned order.
56	D-CRLMC/39152/2025	BIJAY KUMAR MISHRA	2025-12-17	1-COURT FEE IS DEFICIENT. Rs 6.00 to be paid
57	D-ABLAPL/38843/2025	PRAHALLAD SAHU	2025-12-17	14-NOT PROPERLY INDEXED. 1. Code No. mentioned in Index not correct. 2. Synopsis not page marked.
58	D-WP(C)/51575/2025	PURNA CHANDRA MOHARANA	2025-12-17	Annexure5 not correctly mentioned in averment para-7.
59	D-WP(C)/52393/2025	KSHIROD KUMAR ROUT	2025-12-17	page no. 17 18 34 and 35 not neat
60	D-FAO/52660/2025	DEBASISH PATNAIK	2025-12-17	Period of Delay 84 days
61	D-CONTC/52676/2025	ADV.	2025-12-17	Surname of the petitioner father to be corrected in affidavit.
62	D-FAO/52248/2025	NAYAN BEHARI DAS	2025-12-17	Period of Delay 108 days
63	D-WP(C)/50828/2025	PRAKASH KUMAR MISHRA	2025-12-17	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
64	D-WP(C)/52401/2025	NIRANJAN LENKA	2025-12-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
65	D-WP(C)/51024/2025	MAMATA MOHANTY	2025-12-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.fee of Rs.12/- not paid in the v.nama.
66	D-MACA/51901/2025	SUBRAT SATPATHY	2025-12-17	Period of Delay 44 days 2.statutory deposit not made
67	D-CONTC/51598/2025	ADV.	2025-12-17	i) Quoted FAO no. in para-2 of the petition not tally with Annexure -1.ii) IN the Declaration of the affidavit petitioner no. not correct.
68	D-BLAPL/39056/2025	MANGU NANDY	2025-12-17	i)Page nos. 23 and 24 not properly arranged.
69	D-CRLMC/38989/2025	SOUMYA RANJAN DAS	2025-12-17	1. Subject code incorrectly mentioned in Assessment slip.2. As per record,CRLMC petition and Annexures-1 and 2 not properly page marked in Index.
70	D-WP(C)/52396/2025	KSHIROD KUMAR ROUT	2025-12-17	Page no. 20 35 and 36 not neat.
71	D-CRLMP/38943/2025	GYANENDRA KUMAR TRIPATHY	2025-12-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

72	D- CONTC/51880/2025	BRAJA MOHAN SARANGI	2025-12- 17	W.P(C) No 31924/2025 mentioned in the synopsis and date chart to be corrected.
73	D-WP(C)/52479/2025	ASISH MISHRA	2025-12- 17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
74	D-WP(C)/51249/2025	AMBIKA PRASAD RAY	2025-12- 17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.  1. Page no.14 not neat and legible.2, Age of the deponent on affidavit not correctly furnished on declaration.
75	D- CONTC/51600/2025	ADV.	2025-12- 17	8-CAUSE TITLE NOT IN ORDER.  Opp. party mentioned in CONTC petition not tally with FAO petition.For further S.R.
76	D- CRLMC/39043/2025	AMIT BISWAL	2025-12- 17	1. Annexure number not correctly furnished at the page no.7.
77	D- BLAPL/39069/2025	MANGU NANDY	2025-12- 17	Date of rej. order not tally with index
78	D- CRLREV/38230/2025	TANMAYA KUMAR MOHANTY	2025-12- 17	1.Lower court is S.D.J.M but signed C.J.M. on C.copy in page -38.
79	D-WP(C)/51946/2025	PRAKASH KUMAR JENA	2025-12- 17	1.Pages 48 to 51 not legible
80	D-WP(C)/50952/2025	BIJAYA LAXMI SAHOO	2025-12- 17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page 17 not neat.
81	D- BLAPL/38983/2025	DEEPAK KU SAHOO	2025-12- 17	1. Name of the JMFC Court mentioned in CT, Para 4 and Prayer not tally.
82	D- BLAPL/39019/2025	AMITAV TRIPATHY	2025-12- 17	1. In affidavit, Sl. no 3 information not furnished.
83	D-WP(C)/51029/2025	MANOJ KUMAR PANDA	2025-12- 17	4-AFFIDAVIT/VERIFICATION NOT PROPER.  Age of the petitioner not tally with affidavit and cause title.
84	D- CRLMC/39130/2025	NARENDRA KUMAR LENKA	2025-12- 17	4-AFFIDAVIT/VERIFICATION NOT PROPER.  1. Paragraph no. not correctly furnished in declaration.
85	D-WP(C)/52345/2025	SAROJA KANTA SAMAL	2025-12- 17	Page 19 not neat.
86	D- CRLREV/38692/2025	BIDYALOK MOHAPATRA	2025-12- 17	1. Being aggrieved Good grounds certificate paragraphs in declaration and under taking for translated copy not furnished.
87	D-FAO/52356/2025	MANOJ KUMAR MOHANTY	2025-12- 17	Court Fee 12/ not paid 2.date of order not correct at being aggrieved
88	D- ABLAPL/38814/2025	NIRANJAN SINGH (1)	2025-12- 17	1.Provision Of Law wrongly Furnished On Top Of Cause Title. 2. In declaration under affidavit, no. of paragraphs wrongly

				furnished. 3. Occupation of the deponent wrongly furnished.
89	D- CONTC/50861/2025	ADV.	2025-12-17	IN AFFIDAVIT THE PETITIONER IS NOT AUTHORIZE BY ANOTHER.2.COPY CAUSE TITLE IN W.P(C) NO.28463/2025 BE FILED THEN PUT UP FOR SR
90	D- ABLAPL/38815/2025	NIRANJAN SINGH (1)	2025-12-17	1.Provision Of Law wrongly Furnished On Top Of Cause Title of the application. 2. Information on paragraph 4 and 6 wrongly furnished. 3. In declaration under affidavit, no. of paragraphs wrongly furnished. 4. under taking submitted not legible 5. Annexure 1 not attested.
91	D-WP(C)/51046/2025	PRAFULLA KUMAR MOHAPATRA	2025-12-17	As per Index Annexures-5 not mentioned in the petition copy.
92	D-WA/44005/2025	MANOJ KUMAR MOHANTY	2025-12-17	8-CAUSE TITLE NOT IN ORDER. Court Fee 12/ not paid 2.Vakalatnama properly stamped, Executed and accepted not properly stamped
93	D- BLAPL/39063/2025	JAGANNATH BHUYAN	2025-12-17	Name of the court in C.T. not tally with rej. order and al so S.T. NO.62/2025 not found.
94	D- CRLMC/39277/2025	ANANTA NARAYAN PATTANAYAK	2025-12-17	1.Pages - 13 and 14 not legible.
95	D-WP(C)/51047/2025	AKSHAYA KUMAR NAYAK	2025-12-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page marking not mentioned in the Index.Paragraph not mentioned in the affidavit.Page marking not proper.D.Fee of OSBC Rs.50/- not paid in the v.nama
96	D- CRLMC/39064/2025	AMIT BISWAL	2025-12-17	14-NOT PROPERLY INDEXED.  . Relation with the petitioner not furnished in affidavit. 2. Page nos.6 and 7 Annex-1 and 2 not exhibited.
97	D- CONTC/51455/2025	MANAS PATI	2025-12-17	copy of order passed in contc no.962/2023 to be filed.
98	D- RVWPET/45905/2025	ADV.	2025-12-17	i) Addressee of the Honble Judge wrongly mention in the top of the Index, Synopsis and date chart.
99	D- ABLAPL/38839/2025	CHEERA RANJAN SATAPATHY	2025-12-17	1. Synopsis and Date Chart not page marked.
100	D-WP(C)/51034/2025	HRUDANANDA MOHAPATRA	2025-12-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page 50 not neat.Date not mentioned in the v.nama.Serial no-4 affidavit in the I.A not correctly mentioned.

101	D-BLAPL/39024/2025	SATYANARAYAN MISHRA	2025-12-17	1. Name of the petitioner and address furnished in the cause title not tally with Rejection order.
102	D-MACA/51825/2025	RAMANI RANJAN MOHANTY	2025-12-17	further SR after filling of c copy
103	D-WP(C)/52507/2025	PRASHANTA KUMAR NAYAK	2025-12-17	Name of the petitioner Chaturi Samal mentioned in the synopsis to be corrected.2.Hologram of Rs.50/- to be paid in V.nama. .Subject Code Not Furnished .
104	D-CONTC/52217/2025	ADV	2025-12-17	1. W.P.(C) case and date of disposal not correctly furnished in Top of the Index
105	D-CONTC/50824/2025	SUBHASREE MOHANTY	2025-12-17	1. Page no.12 not filed.
106	D-WP(C)/52375/2025	KSHIROD KUMAR ROUT	2025-12-17	page nos 17 22 23 37 and 38 not neat.
107	D-BLAPL/38987/2025	SITIKANT MISHRA	2025-12-17	Case Year mentioned in Date Chart not correct.
108	D-WP(C)/52378/2025	KSHIROD KUMAR ROUT	2025-12-17	Page no.33 and 34 not neat.
109	D-RSA/51567/2025	RABINDRA KUMAR SAHOO	2025-12-17	1.R-6 of the L.A.Court not made Party in this Appeal. 2. C.Fee Payable be corrected.
110	D-WP(C)/52391/2025	KSHIROD KUMAR ROUT	2025-12-17	page no.35 and 36 not neat.
111	D-BLAPL/38994/2025	AMITAV TRIPATHY	2025-12-17	Signature of executants not tally with rej.order and FIR
112	D-CMP/52488/2025	ASIT KUMAR CHAUDHURY	2025-12-17	1.Petitioners No-1 and 2 not correctly described as per Trial Court.2.Defendant-2 not made Party in the Petition.3.One Page between Page-14 and 15 to be numbered and Pages be arranged properly in the Annex-3.
113	D-BLAPL/39012/2025	DHIRENDRA KUMAR MOHAPATRA	2025-12-17	PAGE NOS 9 and 11 NOT NEAT.
114	D-WP(C)/52595/2025	ARUN KUMAR PATRA	2025-12-17	Op.nos. 3 and 4 address to be correct in cause title.
115	D-RPFAM/52197/2025	PRAKASH CHANDRA SETHI	2025-12-17	marital status not furnished 2.good ground not furnished
116	D-CONTC/51582/2025	ADV.	2025-12-17	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. AUTHORIZATION NOT FURNISHED FOR OTHER PETITIONER and UNDER TAKING FOR ENGLISH TRANSLATION NOT FURNISHED.TRANSLATION
117	D-CRLMC/38940/2025	BIKASH KARNA	2025-12-17	C.Copy of F.I.R to be filed.
118	D-CONTC/51595/2025	ADV.	2025-12-17	8-CAUSE TITLE NOT IN ORDER. i) Opp.party no. 2 and 4 not party in F.A.O. no.837/2018.ii) For further S.R. after removal of defect.
119	D-MSA/49309/2025	BISHNU PRASAD SARANGI	2025-12-17	1. Court Fee Rs.12/- Not Paid. 2.C.fee Rs.06/- not Paid in the I.A.

120	D-CRLMC/38767/2025	SUSHANTA KUMAR PRADHAN	2025-12-17	1.Date of impugned order under Annexure-1 does not tally with Synopsis.
121	D-CONTC/52181/2025	MANAS PATI	2025-12-17	Date of disp. in contc wrongly mention in para no. 2.
122	D-CRLMC/38929/2025	SATYARANJAN DAS	2025-12-17	14-NOT PROPERLY INDEXED.
123	D-WP(C)/51842/2025	SUBRAT KUMAR KAR	2025-12-17	1-COURT FEE IS DEFICIENT. D.C.fee of Rs.12 /- to be paid in cause title.
124	D-ABLAPL/38746/2025	DIPTIREKHA NANDA	2025-12-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
125	D-CRLREV/39084/2025	SOMA PATNAIK	2025-12-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Period of Delay 159 days delay.Limitation petition not filed 2.CRLMC mentioned instead of CRLREV in prayer part. 3. paragraphs not correctly mentioned in declaration in petition and I.A
126	D-CONTC/50999/2025	ANUPAM DASH	2025-12-17	IN AFFIDAVIT OPP.PARTY NOT MENTION 2.COPY OF IMPUGNED ORDER WITH C.T BE FILED. THEN PUT UP FOR SR
127	D-CRLMC/38687/2025	MRUGANKA MAULI PATNAIK	2025-12-17	. C.Copy of F.I.R. not filed.
128	D-RSA/51376/2025	SHUBHENDU KUMAR PARIDA	2025-12-17	Pages No-14 and 15 repeated twice be corrected.
129	D-WP(C)/52058/2025	JAGANNATH BHUYAN	2025-12-17	1. In Annexure-8,order date wrongly furnished. 2.In declaration under affidavit in I.A no of paragraphs wrongly furnished.
130	D-RVWPET/46730/2025	ADV.	2025-12-17	Address of the Honble Justice wrongly mention in top of the Index,Synopsis and date chart.
131	D-WP(C)/52384/2025	SUKANTA KUMAR DALAI	2025-12-17	.Petition not correctly addressed to Honorable Court
132	D-ABLAPL/38806/2025	KSHITISH KUMAR JENA	2025-12-17	1. In cause title and V>Nama of the application, in address of the petitioner, P.S name not furnished.
133	D-ABLAPL/38838/2025	CHEERA RANJAN SATAPATHY	2025-12-17	1. Page marking of Ann.1 not correct. Index be rectified after correct page marking. 2. Synopsis and Date Chart not page marked. 3. Age of Deponent in CT and Affidavit not tally.
134	D-WP(C)/51987/2025	GOURI MOHAN RATH	2025-12-17	1.D.C.Fee of Rs3/- to be paid on I.A (Affidavit).
135	D-CONTC/51566/2025	KSHIROD KUMAR ROUT	2025-12-17	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
136	D-ABLAPL/38768/2025	MRITUNJAY BANERJEE	2025-12-17	1. Name of Informant and her husband appearing in Para 2 be redacted. 2. Dates mentioned in Date Chart not correct. 3. PS case year and date mentioned in Prayer not correct. 4. Date of FIR and date of incident

				mentioned in Para 2 not correct. 5. Date of FIR mentioned in Para 3 not correct. 6. Ann.1 page 9 and 12 not legible. 7. Ann.2 not marked and not attested.
137	D-CRLMC/38932/2025	AZAD KESHORI DASH	2025-12-17	C.COPY NOT FILED.
138	D-WP(C)/51015/2025	TUSAR KANTA SAHOO	2025-12-17	.Subject Code Not Furnished .
139	D-RPFAM/52311/2025	AKSHAYA KUMAR JENA	2025-12-17	Period of Delay 63 days 2.prayer not furnished ,page -14 17 19 to 24 not legible
140	D-WP(C)/52366/2025	SAROJA KANTA SAMAL	2025-12-17	Page 19 not neat
141	D-BLAPL/38979/2025	DIPTIMAYA PATNAIK	2025-12-17	1. Application copy along with Annexures are not properly scanned. 2. Put up for S.R there after
142	D-WP(C)/52338/2025	JANAYTRI ROUT	2025-12-17	1. Approval order dtd.12-8-1987in para.3 of petition not found in annx.1.
143	D-WA/52039/2025	SUBHADUTTA ROURAY	2025-12-17	i) Serial no.3 wrongly mention in address of the Respondent no 4.ii) Status of the respondent no. 1 and 2 not furnished. iii) Para no. 3 repeat in I.A. v)Para no not furnished in I.A.
144	D-WP(C)/52333/2025	JANAYTRI ROUT	2025-12-17	page no. 12 partially legible.
145	D-WP(C)/52387/2025	KSHIROD KUMAR ROUT	2025-12-17	14-NOT PROPERLY INDEXED. Page no. 32 and 33 partly neat and not in order.
146	D-BLAPL/38110/2025	JAGADIP SAHOO	2025-12-17	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Mother name of the victim be redacted from the date chart of sl. no. 3.ii)Profession of the deponent mentioned in affidavit and declaration of the affidavit not tally.iii) Photocopy of the victim be redacted from page 130.iv) C.T. case mentioned as G.R. case in cause title,para -1 and prayer of the petition.
147	D-CMP/52290/2025	PRASANTA KUMAR SATAPATHY	2025-12-17	Date mentioned in the A-7 does not tally with the Index
148	D-BLAPL/35719/2025	UMA SHANKAR PATEL	2025-12-17	1. Victim husband name is in the Cause Title and petition
149	D-CRLA/38946/2025	JIBAN RANJAN DASH	2025-12-17	1. As per index. annex.6 not furnished in grounds para G. 2. paragraphs not correct in declaration of affidavit.3. Certificate for Good grounds not furnished.4 page nos. 34 to36 43 45 not neat and 50 not legible.
150	D-FAO/52668/2025	DEBASISH PATNAIK	2025-12-17	Code not indicated
151	D-CRLMC/39110/2025	MANOJ KUMAR PATI	2025-12-17	14-NOT PROPERLY INDEXED.
152	D-WA/51921/2025	DEBASHIS TRIPATHY,A.G.A	2025-12-17	i) Anx-4 wrongly mention in being aggrieved in appeal memo. ii) Anx-3

				wrongly mention in I.A. no. 4824/2025 at para no. 4.
153	D-WP(C)/52351/2025	SAROJA KANTA SAMAL	2025-12-17	Name of the Petitioner not tally with Affidavit and cause title
154	D-WA/51753/2025	TUNA SAHU	2025-12-17	Para no. 8 repeat.
155	D-CONTC/51580/2025	ADV.	2025-12-17	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Authorization not furnished for other petitioner in the affidavit and under taking for english translation not furnished in affidavit.
156	D-CRLREV/38865/2025	PRASANTA KUMAR NANDA	2025-12-17	1.C.copy of judgement dtd.22-4-2025 vide annex.2 not filed. 2. Good grounds not furnished... As per index, annex.1 not mentioned in the page no.12.
157	D-WP(C)/51033/2025	PRAFULLA KUMAR MOHAPATRA	2025-12-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
158	D-WP(C)/51964/2025	RABI NARAYAN BEHERA	2025-12-17	1.Address of the Opp.Party No-10.Not Furnished.
159	D-WP(C)/51261/2025	AMBIKA PRASAD RAY	2025-12-17	20-VERNACULAR CERTIFICATE NOT FURNISHED.
160	D-WP(C)/51976/2025	DR. SUJATA DASH	2025-12-17	8-CAUSE TITLE NOT IN ORDER. Date of xerox copy of advertisement vide annex-1 not tally with Index. Date of letter vide annex-5 not tally with Index.
161	D-CRLMP/38713/2025	SWAGAT KUMAR SAHU	2025-12-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED IT MAY BE REGISTERED AS W.P(CRL)
162	D-WP(C)/52363/2025	SAROJA KANTA SAMAL	2025-12-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. Page marking not mentioned in the Index.Name of the petitioner not tally with affidavit and cause title
163	D-CRLMC/38527/2025	AMIT BISWAL	2025-12-17	23-NOMENCLATURE NOT CORRECTLY FURNISHED . 1.This case may be registered as CRLREV.
164	D-WP(C)/52389/2025	KSHIROD KUMAR ROUT	2025-12-17	Page nos. 32 and 33 partly neat
165	D-RSA/51732/2025	BYOMAKESH TRIPATHY	2025-12-17	Put up for further S.R after filing C.Copy of both the Jt. and Decree of Lower Courts for assessment of C.Fee and limitation
166	D-CRLREV/33537/2025	HIMANSHU SEKHAR MISHRA	2025-12-17	1. Period of Delay 1134 days delay,Limitation petition not filed but Application reg- condonation delay filed

				2. Authentication fee Rs 5.50 not paid 3. This case may be registered as CRLMA
167	D- CONTC/51597/2025	ADV.	2025-12- 17	i) It is a Prematured CONTC .Petition.
168	D-WP(C)/51167/2025	SUBHRANSU BHUSAN MOHANTY	2025-12- 17	Date of annex.4 not tally with index

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 17-12-2025 (CASES FILED  
BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
-------------------	--------------------------	------------------------	---	------------------------------------

---